

As parliamentarians, it is our bounden duty to act as role models and trailblazers in water conservation, by adopting sustainable water management practices both in personal and public life and sensitize one and all in inculcating water conservation techniques like rain water harvesting, afforestation of river banks to prevent soil erosion and reduce annual rainwater runoff.

I hope the entire House will join me in supporting the conservation of water resources and ensuring judicious use of water so that while fulfilling our needs, enough is left for our future generations.

MR. CHAIRMAN: I have one appeal to all, whatever you want to talk, you can complete it before entering into the House and whatever you have to talk in the House, i.e., on subjects where you are permitted, that can be performed here. Other responsibilities can be performed in the Lobbies; the Lobbies are meant for that purpose also. So, keep that in mind and particularly when the Chair is making some observation, it is not fair on the part of anybody to disturb the other man, when he is keenly hearing the observation, is not a good thing to follow; please keep this advice in mind.

PAPERS LAID ON THE TABLE

- I. **Reports and Accounts (2017-18 and 2018-19) of the Bharat Wagon and Engineering Company Limited, Patna and related papers**
- II. **MoUs between Gol and various Corporations**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Piyush Goyal, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Thirty-ninth Annual Report and Accounts of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

- (ii) (a) Fortieth Annual Report and Accounts of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) and (ii) (a) above.

[Placed in Library. For (i) and (ii) *See* No. LT-4181/17/21]

II. A copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Railways) and the IRCON International Limited, for the year 2020-21.

[Placed in Library. *See* No. LT-4183/17/21]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Konkan Railway Corporation Limited (KRCL), for the year 2020-21.

[Placed in Library. *See* No. LT-4184/17/21]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Dedicated Freight Corridor Corporation of India Limited (DFCCIL), for the year 2020-21.

[Placed in Library. *See* No. LT-4186/17/21]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Mumbai Railway Vikas Corporation Limited (MRVCL), for the year 2020-21.

[Placed in Library. *See* No. LT-4185/17/21]

- (v) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Braithwaite & Company Limited, for the year 2020-21.

[Placed in Library. *See* No. LT-4187/17/21]

- (vi) Memorandum of Understanding between the Government of India (Ministry of Railways) and the RailTel Corporation of India Limited, for the year 2020-21.

[Placed in Library. *See* No. LT-4188/17/21]

- (vii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Container Corporation of India Limited (CONCOR), for the year 2020-21.

[Placed in Library. See No. LT-4182/17/21]

- (viii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Indian Railway Catering and Tourism Corporation Limited (IRCTCL), for the year 2020-21.

[Placed in Library. See No. LT-4189/17/21]

Report and Accounts (2019-20) of EIL, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Fifty-fifth Annual Report and Accounts of the Engineers India Limited (EIL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-4096/17/21]

I. Notification of the Ministry of Mines

II. Notifications of the Ministry of Coal

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Pralhad Joshi, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Mines Notification No. G.S.R. 693 (E), dated the 10th November, 2020, publishing the Atomic Minerals Concession (Amendment) Rules, 2020, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library. See No. LT-3902/17/21]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Coal, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957, along with Delay Statement:-

- (1) S.O. 1766 (E), dated the 5th June, 2020, directing that on and from the